Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan
New Delhi

Notification No. 21/2015-2020 New Delhi, Dated: 28th July, 2020

Subject: - Amendment in Export Policy of Personal Protection Equipment/Masks

S.O. (E) In exercise of powers conferred by Section 3 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended, read with Para 1.02 and 2.01 of the Foreign Trade Policy, 2015-20, the Central Government hereby makes following amendment in the Notification No. 20 dated 21.07.2020 read with Notification No. 16 dated 29.06.2020 amending the Schedule 2 of the ITC (HS) Export Policy 2018 related to the export of Personal Protection Equipments/Masks, incorporating earlier amendments, as under:

Serial Number	ITC HS Codes	Description	Export Policy	Policy Condition
207 A	901850 901890 9020 392690 621790 630790	Following Personal Protection Equipments(PPEs) exported either as part of kits or as individual items -		
		1.Medical Coveralls of all Classes/Categories (Except Surgical drapes, isolation aprons, surgical wraps and X- ray gowns)	Prohibited	Medical Coveralls such as Surgical drapes, isolation aprons, surgical wraps and X-ray gowns are freely exportable.
		2. Medical Coveralls for COVID-19	Restricted	Monthly export quota of 50 Lakh units of Medical Coveralls for COVID-19
		3. Medical Goggles	Restricted	Monthly export quota of 20 Lakh units of Medical Goggles
		4.All masks other than Non-medical/non-surgical masks (cotton, silk, wool, polyester, Nylon, Rayon, Viscose – Knitted, Woven or Blended)	Prohibited	Non-medical/non- surgical masks (cotton, silk, wool, polyester, Nylon, Rayon, Viscose – Knitted, Woven or Blended) are allowed freely for export.



	5. 2/3 Ply Surgical Masks	Restricted	Monthly Export Quota of 4 Crore 2/3 Ply surgical masks
	6. Nitrile/NBR Gloves	Prohibited	
	7. Face Shields	Free	Face Shields are freely exportable

2. Effect of this Notification:

Notification No. 20 dated 21.07.2020 read with Notification No. 16 dated 29.06.2020 is amended to the extent that the export policy of 2/3 Ply Surgical masks, Medical Goggles is amended from "Prohibited" to "Restricted" category and export of Face Shields has been made "free".

A monthly export quota of 4 crore units per month has been fixed for 2/3 Ply Surgical masks and 20 lakh units per month for Medical Goggles for issuing export licenses to eligible applicants as per the criteria to be separately issued in a Trade Notice.

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